

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

E.P. No. 2 of 2013 in Appeal Nos. 171 & 187 of 2010

Dated : 13th August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Western Electricity Supply Co. Ltd. Execution Petitioner
-Appellant(s)**

Versus

OCL Iron & Steel Ltd. Respondent(s)

Counsel for the Execution Petitioner: Mr. Suresh Tripathy

**Counsel for the Respondent(s): Mr. Ranvir Singh
Ms. Shruti Singh**

ORDER

Mr. Ranvir Singh, the learned counsel for the Respondent undertakes to file Vakalatnama on behalf of the Respondent and seeks some time for filing the reply after getting the instructions. Accordingly, he is permitted to file the same after serving copy on the other side.

Post the matter on **17.09.2013 at 2:30 p.m.**

**(V.J. Talwar)
Technical Member
vt/rt**

**(Justice M. Karpaga Vinayagam)
Chairperson**